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- (d) whether any area has been selected and recommended for development by tubewells in each State based on the data of these exploratory tubewells:
- (e) the area irrigated by the existing tube wells in the different parts of these States; and
- (f) the area which can possibly be brought under tubewell irrigation in these selected areas?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) and (c). Information is given below:

f explo- y bores d succe-

Madhya Pradesh	56	31
Guiarat	89	22

Twenty-five exploratory fores and 67 exploratory bores had to be abandoned in Madhya Pradesh and Gujarat respectively either due to bad quality of formation water, lack of sufficient thickness of granular zones andjor due to encountering of bad rock at shallow depths specially in Saurashtra region.

- (d) Please see Annexure. Laid on the Table of the House. [Placed in Library. See No. LT-435/67].
- (e) According to the latest information received from the States, the area irrigated by the State tube-wells working during the year 1965-66 was as follows:

Madhya Pradesh .. 8,371 acres Gujarat .. 70,475 acres

 Please see Annexure mentioned against (d) shove.

## Tourist Fund

784. Shri M. Rampure:

Shri Ebrahim Sulaiman Sait: Shri Ramachandra Voorappa:

Shri N. K. Sanghi:

Shri Y. A. Prasad:

Will the Minister of Tourism and Civil Aviation be pleased to state:

- (a) whether it is a fact that the Travel Agents Association of India has requested for the creation of a Tourist Fund on the lines of Shipping Development Fund for promotion of tourism in the country;
- (b) whether the request has been considered by Government; and
  - (c) if so, with what results?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). Yes, Sir. A suggestion was received from the Travel Agents Association of India for the creation of a Tourist Development Fund for the promotion of tourism. This is under consideration.

## P. & T. Workshop at Calcutta Port.

785. Shri S. N. Maiti: Shri S. C. Samanta:

Will the Minister of Transport and Shipping be pleased to state:

- (a) whether it is a fact that the storage space available at Calcutta port is proposed to be used for a Post and Telegraph workshop; and
- (b) if so, the reaction of the Shipping Corporation of India in the matter?

The Minister of Transport and Shipping (Dr. V. K. R. V. Eas): (a) No. Sir. A plot of land at the old Steel Dump Site is held by the Posts and Telegraphs Department on regular lease from Calcutta Port Commissioners. This is being used as a Store Yard for telegraph stores. That Department wanted to put up a workshop on this plot but the Commissioners did not agree to this.

(b) No complaint about this matter has been received from the Shipping Corporation of India.